

**आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH,**  
**PUNE**

**BEFORE SHRI R S SYAL, VICE PRESIDENT AND**  
**SHRI S.S.GODARA, JUDICIAL MEMBER**

**आयकरअपीलसं. / ITA No.2003/PUN/2019**

**निर्धारण वर्ष / Assessment Year: 2006-07**

Pratibha Prakash Pawar, Amar Chow, Main Road, Saswad, Tal: Purandhar – 412301. PAN: ALXPP 8618 F	Vs	The Income Tax Officer, Ward-7(1), Pune.
Appellant/ Assessee		Respondent /Revenue

Assessee by	Shri naveen Rander – AR
Revenue by	Shri M.G.Jasnani – DR
Date of hearing	31/05/2022
Date of pronouncement	31/05/2022

**आदेश / ORDER**

**PER S.S.Godara, JM:**

This Assessee's appeal for the A.Y. 2006-07 is directed against the Commissioner of Income Tax(Appeals)-9, Pune's order, dated 05.09.2019 passed in case no.PN/CIT(A)-9/Wd-7(1)/10110/2017-18 involving proceedings u/s 143(3) r.w.s 147 of the Income Tax Act, 1961 in short "the Act".

2. The appeal came up for hearing on 31<sup>st</sup> May, 2022. At the time of hearing, Shri naveen Rander, Id.Authorised Representative present for assessee.

We find during the course of hearing at the outset that the assessee has submitted an application dated 30.05.2022 submitting therein that he does not wish to press for the instant case. He has sought to withdraw the instant appeal in other words.

3. The Revenue is equally fair is not objecting to the foregoing withdrawal proper. Ordered accordingly.

4. This assessee's appeal is dismissed as withdrawn in above terms.

Order pronounced in the open Court on 31<sup>st</sup> May, 2022.

Sd/-  
(R S SYAL)  
VICE PRESIDENT

Sd/-  
(S S GODARA)  
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 31<sup>st</sup> May, 2022/ SGR\*

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A) concerned.
4. The Pr. CIT concerned.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,  
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// TRUE COPY //

Senior Private Secretary  
आयकरअपीलीयअधिकरण, पुणे/ITAT, Pune.